

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

(Income-tax)

New Delhi, the 31st December, 2019

S.O. 4722 (E).—In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), **number 71/2019, dated the 20th September, 2019, published vide number S.O. 3426(E), dated the 20th September, 2019,** in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), in the Schedule –III at page 5,

(i) against serial number 24 in the entry under the column (2), the word “DURGAPUR” is to be substituted as “BURDWAN”.

(ii) against serial number 25 in the entry under the column (2), the word “JALPAIGURI” is to be substituted as “SILIGURI”.

[Notification No. 109 /2019/F. No. 187/8/2019-ITA-I]

Gulzar Ahmad Wani, Under Secy.